

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:77  
ANSWERED ON:23.11.2005  
GUIDELINES FOR PRIVATE VISITS ABROAD  
Bishnoi Shri Kuldeep

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Union Government has formulated any new guidelines for the employees for regulating their private visits abroad;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government to maintain a check on all employees who make more than one trip abroad in a year?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a): Yes Sir.

(b) & (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN ANSWER TO PART (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 77 DATED 23.11.2005

As per the instructions contained in Department of Personnel and Training Office Memorandum No. 11013/17/2004-Estt. (A) dated 5th October, 2004 read with Office Memorandum of even number dated 15th December, 2004 all Ministries/Departments have been requested to ensure that Government servants take prior permission before leaving for visits abroad. When such permission to visit abroad is sought, the Government servant is required to furnish detailed information relating to proposed visit as well as previous private visits undertaken by them during the last four years in the prescribed proforma.